

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3032  
ANSWERED ON:10.02.2014  
DEFINING PAY UNDER EPFO  
Ahir Shri Hansraj Gangaram

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Employees` Provident Fund Organisation (EPFO) is in the process of re-notifying a new definition off psiy/compensation;
- (b) if so, the details thereof ami the reasons therefor;
- (c) whether the Government has set sip any commission with regard` to pay matters of the employees under EPFO; and
- (d) if so, the details thereof along with the action taken as per the report of the commission?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI KODIKUNNIL SURESH)

- (a): No, Madam.
- (b) to (d): Do not arise in view of reply to part (a) of the Question above.